

(b) whether such licences have been issued only to those who are actually using Copra for the manufacture of oil;

(c) whether Government have received representations from Millers' Associations in Kerala complaining against the denial of Copra import licences to coconut oil millers; and

(d) if so, what steps Government propose to take to redress the grievances of the coconut oil millers of Kerala?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) 2418 for the licensing periods October 6—September 6.

(b) No, Sir.

(c) Yes, Sir.

(d) In the second half year of the current licensing period April '62—March 1963, import of copra has been canalised through the State Trading Corporation who will distribute it to those Copra Crushing Units and Soap Manufacturers who have submitted annual applications and have got licences for the first half year.

Import and Export Licences

625. { Shri D. D. Mantri:
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of firms debarred for reasons of dishonesty from obtaining import and export licences during 1962-63; and

(b) how many have been black listed during this period?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) 19 (from 1-4-1962 to 16-2-1963).

(b) 67 (from 1-4-1962 to 16-2-1963 and inclusive of the 19 firms mentioned above).

Portable Typewriter Factory

626. **Shri P. Kunhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a scheme to set up another factory for the production of portable typewriters with West German collaboration has been approved by Government;

(b) if so, the details thereof;

(c) when the factory is expected to go into production and

(d) the location of the factory?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No.

(b) to (d). Do not arise in view of answer given against (a) above.

Fertilizer Plant, Rourkela

627. **Shri P. Kunhan:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that Hindustan Steel has asked the Fertiliser Corporation of India to run the fertiliser plant at Rourkela;

(b) if so, the reasons therefor; and

(c) when the plant is expected to be taken over by the Fertiliser Corporation?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). A proposal to transfer the management of the Rourkela Fertiliser Plant to the Fertiliser Corporation of India, who have greater experience in producing fertilizers, is under consideration. The exact date when the plant will be taken over by the Corporation has not yet been decided.